

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling
SLP,permission to file additional documents

Date: 17/09/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Kamendra Mishra,Adv.
Mr.Rajeev K.Dubey,Adv.

For Respondent(s) Mr. Manoj Prasad,Adv.
Mr.Satendra Singh Kashyap,Adv.

UPON hearing counsel the Court made the following
O R D E R

The sole respondent is granted four weeks time as last chance
for filing counter affidavit.

List the matter on 27.10.2010.

(Sunil Thomas)
Registrar

SB